Central Administrative Tribunal
Principal Bench, New Delhi

O.A.1715/94
M.A.2221/94

New Delhi this the 22nd day of July,1996.

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr A. Vedavalli, Member (J)

Smt Tajinder Kaur,
W/o Shri S.P. Singh,
Booking Clerk,
Northern Railway,
Railway Station, Delhi.

Shri Anil Goyal
S/o Late Shri Man Chand Goyal
under CBS, New Delhi Station

Bhupinder Kumar
S/o Late Shri S.N. Malhotra
Booking Clerk C.B.S. N. Railway
New Delhi.

Smt Veena Kumari
W/o Shri Mohan Lal
Booking Clerk
C.B.S. N. Railway
New Delhi.

Smt Meenu Sethi
W/o Raj Kumar Sethi
Booking Clerk
Under C.B.S Northern Railway,
New Delhi.

Archana Pande
D/o Shri M.C. Pande
Booking Clerk,
CBS, Northern Railway,
New Delhi.

Saroj
D/o Shri Leela Dhar
Under C.B.S. Northern Railway,
Delhi.

Suman Bhalla
D/o Shri K.K. Bhalla   ...Applicants
C.B.S. Northern Railway,
Delhi.

(By Advocate : Shri B. Madhok, Proxy Counsel
                for Shri B.S. Mainee)

VERSUS

UNION OF INDIA, THROUGH

1.   The Secretary,
        Ministry of Railways,
        New Delhi.

2. The General Manager,
    Northern Railway,
    Baroda House,
    New Delhi.

3. The Divisional Railway Manager,
    Northeern Railway,
    New Delhi.   ...Respondents

(By Advocate : None)

ORDER (ORAL)
(By Hon'ble Shri S.R. Adige, Member (A))

We have heard Shri B. Madhok, Proxy counsel for Shri B.S. Mainee, Counsel for the Applicant. None appears on behalf of the respondents. Shri Madhok stated that the respondents have granted the relief partially, prayed for by the applicant. The applicant prayed that he be allowed to withdraw this O.A. with a liberty to file a fresh O.A. if circumstances so required.

Under the circumstances, the prayer to withdraw the O.A. is allowed. The O.A.1715/94 is dismissed as withdrawn and it will be open to the applicant to agitate any grievance if still survives, in accordance with law, if so advised.

(Dr A. Vedavalli)   (S.R. Adige)
Member (J)   Member (A)

sss